

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - ECT_16_2024 Outreach Training Programme** - Nomination of all cadres of Judicial Officers of Hyderabad Unit and erstwhile Districts of Karimnagar and Sangareddy to participate in the training programme on 15.02.2025 from 10.00 am to 05.00 pm at the respective Host Districts - **ORDERS - ISSUED.**

READ: Letter in Roc.No.46/2025/TSJA-Sec-bad, dated 31.01.2025 from the Director (FAC), Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.370/2025- B.SPL., DATED: 07.02.2025

The High Court is pleased to pass the following order:

All cadres of Judicial Officers working in the Districts, mentioned in Column No.4, are hereby nominated to participate in the ECT_16_2024 Outreach training programme on 'e-filing; Case Information System 4.0, Digital Courts 2.0 and N Step' scheduled on 15.02.2025 from 10.00 am to 05.00 pm, at the respective Host Districts mentioned in Column No.3 as per the schedule hereunder:

Sl. No.	Date	Cluster/ Host District	Name of the Districts in the Cluster
(1)	(2)	(3)	(4)
1	15.02.2025	Telangana State Judicial Academy, Secunderabad	1. City Civil Court, Hyderabad
			2. City Civil Court, Secunderabad
			3. City Small Causes Court
			4. CBI Courts
			5. Metropolitan Sessions Courts
2	15.02.2025	Karimnagar	1.Karimnagar
			2.Jagtial
			3. Rajanna Sircilla
			4.Peddapalli
3	15.02.2025	Sangareddy	1.Medak
			2.Sangareddy
			3.Siddipet

The Principal District Judges of Karimnagar and Sangareddy Districts (Host Districts), are hereby directed to conduct the said Training Programme as per the above mentioned schedule without fail.

The Principal District Judges/Unit Heads mentioned above in Column No.4, are hereby directed to take appropriate steps, to take care of dying declarations and bail applications on 15.02.2025 by retaining one of the Civil Judge (Junior Division) in their respective Districts/Units.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at their respective Host Districts.
 2. The nominated officers are entitled only for actual journey period.


REGISTRAR (VIGILANCE)

To

1. The individual concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Chief Judge, City Small Causes Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad.
 7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
 8. The Chairman, Industrial Tribunal -I, Hyderabad.
 9. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
 10. The Presiding Officer, Labour Court-I, Hyderabad.
 11. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
 12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Karimnagar
 - 2) Jagtial
 - 3) Rajanna Sircilla
 - 4) Peddapalli
 - 5) Medak
 - 6) Sangareddy
 - 7) Siddipet
 13. The Pay and Accounts Officer, Hyderabad.
 14. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + **Spare...**